

FIR No. 122/2019
PS: Crime Branch
State Vs. Triveni Kumar
U/s 20/25/29 NDPS Act

07.09.2020

This application is put up before me by the Reader of the Court of Ms. Neelofer Abida Perveen, Ld. Special Judge (NDPS Act), Delhi while submitting that Ld. Presiding Officer and Ld. 1st Link have been nominated to attend online Mediation Training Programme today.

Present: Sh. K. P. Singh, Addl. PP for State (through video conferencing).
Sh. Karan Kataria, Counsel for accused-applicant (through video conferencing).

Hearing is conducted through video conferencing.

Ld. Counsel for accused-applicant requests for adjournment.

Put up before the concerned Court on **17.09.2020** for consideration of the present application and for passing of appropriate orders.



(Vidya Prakash)
2nd Link ASJ (Electricity Court),
Tis Hazari Courts, Delhi
07.09.2020